	ANNEXURE - 7 Name of the corporate debtor: M/s. AMRIT JAL VENTURES PRIVATE LIMITED; Date of commencement of CIRP: 07.05.2019; List of creditors as on: 20.11.2020.															
		Name of	ine corpora	ite debtor:	M/S. AMRII JAL V			·	Of commence (Government		RP: 07.05.2	019; LIST OF (creditors as c	on: 20.11.20	20.	
SI. No.	Deta	ails of Clain	nant	Details of claim received		Details of claim admitted						Amount of	Amount of	Amoount	Amount of	Remarks,
	Departme nt	Governm ent	Identificat ion No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	contingent claim	any mutual dues, that may be set- off	not	claim under verification	